

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 431
CA/97/ND/2024 in CP/107/ND/2020

IN THE MATTER OF:

Satendra Singh Tomar	...	Applicant
Versus		
Krishna Sahil Constructions Private Ltd.	...	Respondent

Under Section 213

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **23.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)